

Seventeenth Loksabha

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Title: Papers Laid On The Table of the House by Ministers/Members.**HON. CHAIRPERSON :** Now Papers to be laid on the Table.

General (Retd.) V.K. Singh.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (GEN. (RETD.) DR. V. K. SINGH): I beg to lay on the Table:-

- (1) A copy of the Aircraft (Third Amendment) Rules, 2020 (Hindi and English versions) published in Notification No. G.S.R.192(E) in Gazette of India dated 20th March, 2020 under Section 14A of the Aircraft Act, 1934, together with an explanatory note.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 7151/17/22]

- (3) A copy of the National Highways Authority of India (Recruitment, Seniority and Promotion) Amendment Regulations, 2022 (Hindi and English versions) published in Notification No. G.S.R.203(E) in Gazette of India dated 15th March, 2022 under Section 37 of the National Highways Authority of India Act, 1988, together with an explanatory memorandum.

[Placed in Library, See No. LT 7152/17/22]

- (4) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-
- I. S.O.1135(E) published in Gazette of India dated 11th March, 2022, regarding user fee notification for the project of four lane of Bellary to Byrapura Section from Design Km. 266.820 to Design Km. 308.550 of NH- 150A in the State of Karnataka.
 - II. S.O.1188(E) published in Gazette of India dated 16th March, 2022, regarding amendment in S.O. No. 4457 (E) dt. 13.12.2019 for Ranchi Piska More-Bijupara- Kuru (3.600 to Km. 55.00) in the State of Jharkhand on EPC mode.
 - III. S.O.1203(E) published in Gazette of India dated 17th March, 2022, regarding user fee notification for the project of six laning of National Corridor NH-19 from Palsit to Dankuni section from km 588.870 to km 652.700 (total design length 63.830 km) in the state of West Bengal under Bharatmala Pariyojana on BOT (Toll) basis.
 - IV. S.O.1204(E) published in Gazette of India dated 17th March, 2022, regarding user fee notification for the project of Panagarh to Palsit section from Km.521.120 to Km.588.870 on NH-19 in the State of West Bengal under Bharatmala Pariyojana on BOT (Toll) basis.
 - V. S.O.1374(E) published in Gazette of India dated 25th March, 2022, regarding user fee notification for the project of four laning of Medeshi-Washim-Sawarkheda (Hingloli) Section from design kilometer 60.725 to kilometer 128.200 (existing km 63.600 to km 132.760) of NH-161 in the State of Maharashtra on EPC mode.

- VI. S.O.1423(E) published in Gazette of India dated 28th March, 2022, regarding amendment in the notification published vide S.O. No. 3022 (E) dated 22.08.2019 for the project of Kanaktora to Jharsugada section from Km. 0.000 to Km. 68.000 (Design Chainage from Km. 197.300 to Km. 263.040) of NH-49 (Old NH-200) in the State of Odisha.
- VII. S.O.1424(E) published in Gazette of India dated 28th March, 2022, regarding user fee notification for the project of Four laning of Simaria – Khagaria Section from design Km. 206.050 to Km. 266.282 (existing Km. 209.945 to Km. 270.000) of NH-31 in the State of Bihar.
- VIII. S.O.1425(E) published in Gazette of India dated 28th March, 2022, regarding user fee notification for the project of Kallagam to Meensurutti Section from design Chainage Km. 38.700 to Km. 98.433 of NH-227 in the State of Tamil Nadu.
- IX. S.O.1426(E) published in Gazette of India dated 28th March, 2022, regarding user fee notification for the project of Four laning of Trichy to Kallagam Section from design Km. 0.000 to Km. 38.700 of NH-227 in the State of Tamil Nadu.
- X. S.O.1448(E) published in Gazette of India dated 29th March, 2022, regarding user fee notification for the project of Devaliya to Rajpipla Section from design Km. 459.500 to Km. 483.500 of NH-56 in the State of Gujarat.
- XI. S.O.1449(E) published in Gazette of India dated 29th March, 2022, regarding user fee notification for the project of Four laning of Janavali to Patradevi Section from Km. 395.000 to 460.410 of NH-66 in the State of Maharashtra.

- XII. S.O.1450(E) published in Gazette of India dated 29th March, 2022, regarding user fee notification for the project of Jhadol-Ambhabelly Section from design Km. 43.900 to Km. 91.00 (existing Km. 51.515 to Km. 2.690 of VR) of NH-58E in the State of Rajasthan.
- XIII. S.O.1451(E) published in Gazette of India dated 29th March, 2022, regarding user fee notification for the project of Satna-Bela Section from design Km. 155.000 to Km. 202.040 (existing Km. 155.000 to Km. 202.040) of NH-75 (New NH-39) in the State of Madhya Pradesh.
- XIV. S.O.1452(E) published in Gazette of India dated 29th March, 2022, regarding user fee notification for the project of Four laning of Warora-Wani Section from design Km. 313.850 to Km. 332.160 (existing Km. 6.145 to Km. 21.475) of NH-930 in the State of Maharashtra.
- XV. S.O.1535(E) published in Gazette of India dated 31st March, 2022, regarding amendment in published notification bearing No. S.O. 104 (E) dated 18.01.2010 for the project of Six laning of Delhi-Agra Section of NH-2 from Km. 20.500 to Km. 200.000 in the State of Haryana/Uttar Pradesh under NHDP Phase-V as BOT (Toll) on DBFOT Pattern.

[Placed in Library, See No. LT 7153/17/22]

विद्युत मंत्रालय में राज्य मंत्री तथा भारी उद्योग मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): सभापति महोदय, मैं अधिनियम, 2003 की धारा 179 के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (1) केंद्रीय विद्युत विनियामक आयोग (प्रशुल्क का भुगतान) (तीसरा संशोधन) विनियम, 2022 जो 24 मार्च, 2022 के भारत

के राजपत्र में अधिसूचना सं. एल-1/02/2022-सीईआरसी में प्रकाशित हुए थे।

- 2) केंद्रीय विद्युत विनियामक आयोग (विपथन भुगतान निपटान प्रणाली और संबंधित मामले) विनियम, 2022 जो 22 मार्च, 2022 के भारत के राजपत्र में अधिसूचना सं. एल-1/260/2021/सीईआरसी में प्रकाशित हुए थे।

[Placed in Library, See No. LT 7154/17/22]

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली): सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) ऑयल इण्डिया लिमिटेड तथा पेट्रोलियम और प्राकृतिक गैस मंत्रालय के बीच वर्ष 2021-2022 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 7155/17/22]

(दो) तेल और प्राकृतिक गैस निगम लिमिटेड तथा पेट्रोलियम और प्राकृतिक गैस मंत्रालय के बीच वर्ष 2021-2022 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 7156/17/22]

(तीन) इंजीनियर्स इण्डिया लिमिटेड तथा पेट्रोलियम और प्राकृतिक गैस मंत्रालय के बीच वर्ष 2021-2022 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 7157/17/22]

- (2) पेट्रोलियम और प्राकृतिक गैस विनियामक बोर्ड अधिनियम, 2006 की धारा 62 के अंतर्गत पेट्रोलियम और प्राकृतिक गैस विनियामक बोर्ड (गैस विनियम) संशोधन विनियम, 2022 जो 6

मई, 2022 के भारत के राजपत्र में अधिसूचना सं. एफ सं. पीएनजीआरबी/फिन/9-गैस ईएक्स(2)/2021(पी-3676) में प्रकाशित हुए थे, एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7158/17/22]

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री कौशल किशोर): मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1 (ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (एक) कोच्चि मेट्रो रेल लिमिटेड, कोच्चि के वर्ष 2020-2021 के कार्यकरण की सरकार द्वारा समीक्षा।
- (दो) कोच्चि मेट्रो रेल लिमिटेड, कोच्चि के वर्ष 2020-2021 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 7159/17/22]

नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री भगवंत खुबा): मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखेंगे:-

- (एक) भारतीय अक्षय ऊर्जा विकास संस्था लिमिटेड तथा नवीन और नवीकरणीय ऊर्जा मंत्रालय के बीच वर्ष 2021-2022 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 7160/17/22]

- (दो) भारतीय सौर ऊर्जा निगम लिमिटेड तथा नवीन और नवीकरणीय ऊर्जा मंत्रालय के बीच वर्ष 2021-2022 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 7161/17/22]

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